

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.213 - IA/609(AHM)2021
in
CP(IB) 686 of 2019

Proceedings under Section 9 IBC

IN THE MATTER OF:

Mohit Minerals Ltd

.....Applicant

V/s

Nidhi Impotrade Pvt Ltd

.....Respondent

Order delivered on: 17/05/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)

Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the SRA

: Mr. Vikram Choudhary, Adv. for Mr. Arjun Padhiyar, Adv

For the Applicant

:Mr. Chetan B. Patel,

For the Respondent

: Mr Rahul Bhavsar, Adv. for Mr. Nipun Singhvi, Adv.R- 3

ORDER

IA/609(AHM)2021

Ld. Counsel for the applicant seeks adjournment. Applicant is directed to file a chart regarding which respondents have served and filed their reply.

List for further consideration on 11.06.2024.

-Sd-

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

CHITRA HANKARE
MEMBER (JUDICIAL)